

# PATNA HIGH COURT, PATNA

## NOTIFICATION

The 20<sup>th</sup> February, 2026.

**No. - 166-A** : The Judicial officers of the cadre of Civil Judge (Junior Division), named in column no. 2 of the table given below have been promoted to the cadre of Civil Judge (Senior Division) and on promotion they are appointed and temporarily posted till further orders in the manner as indicated in column no. 3 of the table.

Further, in exercise of the powers conferred under Sub-Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub Section (3) of Section (9) of 'Bharatiya Nagarik Suraksha Sanhita, 2023', the High Court is pleased to confer upon the Judicial Officers, who have been posted as Civil Judge (Senior Division)-cum-A.C.J.M., the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the concerned District, provided that they shall work in such a way that their disposal of Civil and Criminal matters must be in the ratio of 30:70.

<b>Sl. No.</b>	<b>Name of the officer, designation and present place of posting (with Judgeship)</b>	<b>(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (c) Name of the Judgeship in which appointed on promotion</b>
<b>1</b>	<b>2</b>	<b>3</b>
1.	Sri Praduman Kumar Civil Judge (Junior Division), Banka	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Dumraon c) Buxar
2.	Sri Vishwajeet Kumar Railway Magistrate, Ara (Bhojpur)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Jagdishpur c) Bhojpur
3.	Ms. Sangita Kumari S.D.J.M., Munger	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Banka c) Banka
4.	Sri Vikash Kumar Railway Magistrate, Katihar	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Madhepura c) Madhepura
5.	Sri Md. Manzoor Alam Railway Magistrate, Patna	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Patna c) Patna

6.	Sri Damodar Kumar Railway Magistrate, Sonepur (Saran)	a) Civil Judge (Senior Division) b) Marhowrah c) Saran
7.	Sri Kapil Dev Civil Judge (Junior Division), Dhamdaha (Purnea)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Saharsa c) Saharsa
8.	Ms. Kanchan Yadav Civil Judge (Junior Division), Maharajganj (Siwan)	a) Civil Judge (Senior Division) b) Maharajganj c) Siwan
9.	Ms. Alka Roy S.D.J.M., Ara (Bhojpur)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Ara c) Bhojpur
10.	Sri Jaiprakash Verma S.D.J.M., Samastipur	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Rosera c) Samastipur
11.	Ms. Smita Kumari J.M. 1 <sup>st</sup> Class-cum-Addl. Civil Judge (Junior Division), Patna (P.O.	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Hajipur c) Vaishali
12.	Md. Salikur Rahman J.M. 1 <sup>st</sup> Class-cum-Addl. Civil Judge (Junior Division), Vaishali at Hajipur	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Hajipur c) Vaishali
13.	Sri Rahul Kumar S.D.J.M., Muzaffarpur	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Dalsinghsarai c) Samastipur
14.	Ms. Juli Kumari Civil Judge (Junior Division), Gaya	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Araria c) Araria
15.	Sri Sudhir Kumar Paswan S.D.J.M., Sasaram (Rohtas)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Sasaram c) Rohtas
16.	Sri Shyam Nath Sah S.D.J.M., Supaul	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Supaul c) Supaul
17.	Sri Sumit Kumar S.D.J.M., Danapur (Patna)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Sasaram c) Rohtas

18.	Ms. Suman Kumari S.D.J.M., Saharsa	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Saharsa c) Saharsa
19.	Ms. Ruby Kumari S.D.J.M., Begusarai	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Muzaffarpur (West) c) Muzaffarpur
20.	Ms. Nandita Kumari S.D.J.M., Birpur (Supaul)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Supaul c) Supaul
21.	Ms. Ruby Kumari S.D.J.M., Rosera (Samastipur)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Rosera c) Samstipur
22.	Sri Rajeev Kumar J.M.1 <sup>st</sup> Class-cum-Addl. Civil Judge (Junior Division), Aurangabad	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Uda-kishunganj c) Madhepura
23.	Ms. Sobhana Swetanki S.D.J.M., Hilsa (Nalanda)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Madhepura c) Madhepura
24.	Ms. Shikha Kumari J.M.1 <sup>st</sup> Class-cum- Addl. Civil Judge (Junior Division), Jhanjharpur (Madhubani)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Jhanjharpur c) Madhubani
25.	Sri Sachin Kumar S.D.J.M., Madhubani	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Madhubani c) Madhubani
26.	Ms. Sonal Biswas S.D.J.M., Barh (Patna)	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Bettiah c) West Champaran
27.	Sri Eshwar Chandra Akela S.D.J.M., Sitamarhi	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Sitamarhi c) Sitamarhi
28.	Ms. Kumari Priyanka S.D.J.M., Nawada	a) Civil Judge (Senior Division)-cum-A.C.J.M. b) Nawada c) Nawada

**By order of the High Court,**

Sd/- P.K. Malik

**Registrar General**

Memo No. 16002-16075 / Dated, Patna the 20<sup>th</sup> February, 2026.

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A & E) Bihar, G.A.-7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / Joint Registrar (Estb.), Patna High Court, Patna / O.S.D., Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Registrar (Court & Case Management), Patna High Court, Patna / Sub-Editor, Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / I/C Registrar (Recruitment & Appointment), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Member Secretary, BSCMSC, Patna High Court, Patna / O.S.D. (Chief Justice's Secretariat), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Research Officer, Juvenile Justice Secretariat, Patna High Court, Patna / Deputy Registrar (Court & Case Management), Patna High Court, Patna / Assistant Registrar (Court & Case Management), Patna High Court, Patna / I/C P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Section Officer-I/c, Selection & Appointment Cell, Patna High Court, Patna / Section Officer-I/c, Computer Cell, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Court Management Cell, Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the Hon'ble Court / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / all the Principal District and Sessions Judges of Bihar for information **[and communication to the officers concerned.**

***The officers concerned may be directed to make over the charge of their present assignment immediately on receipt of this notification so as to join their new assignment soon thereafter.***

***The posting of the officer as Civil Judge (Senior Division) should be adjusted against the vacant Court/s lying at the station and new Courts of Civil Judge (Senior Division), if required, may be created only when there is no such Court vacant since earlier.***

***Senior most Civil Judge (Senior Division) excluding Civil Judge (Senior Division)-cum-C.J.M. at the station and those officers who have not been found fit***

*for promotion to the higher post shall be designated as Civil Judge (Senior Division)-I-cum-A.C.J.M.-I in the light of 'Bharatiya Nagarik Suraksha Sanhita, 2023' after effecting the transfer & postings above and Annual General Transfer-2026 subject to approval of the Hon'ble Court.*

*The representation dated 15.12.2025 of Ms. Sonal Biswas, the then S.D.JM., Barh (Patna) for mid-term transfer stands allowed in the aforesaid terms].*

(-) For P.D.Js. concerned only.

By order of the High Court



Registrar General